## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

(IB)-508(PB)/2017

IN THE MATTER OF:

**ELHPL Private Limited** 

... APPLICANT / PETITIONER

SECTION:

Under Section 10 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the Petitioner(s):-

Mr. Arijit Mazumdar and Mr. Akshay

Chandna, Advocates

For the Respondent(s):-

## ORDER

Due to paucity of time, the matter could not be taken up for hearing. List for arguments on 02.02.2018.

(M. M. KUMAR) PRESIDENT

(DEEPA KRISHAN) MEMBER (TECHNICAL)